

7, 6

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 229/2017 and TP No. 18-A/2016 with TP No. 18/111/NCLT/AHM/2016 (New)
MCA 73/2013 in C.P. No. 43/111/CLB/MB/2013 (Old)

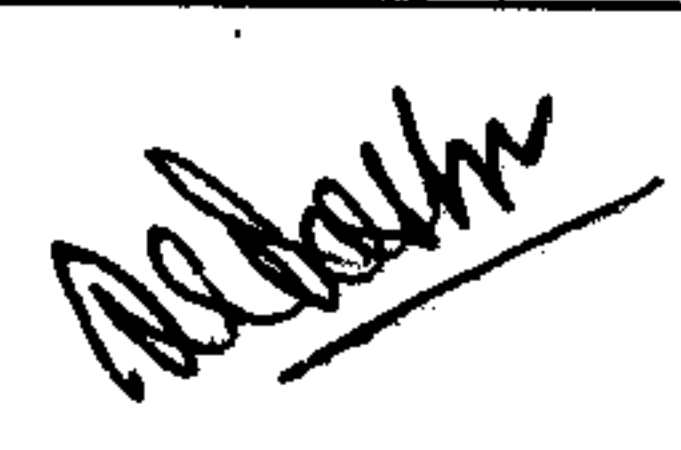
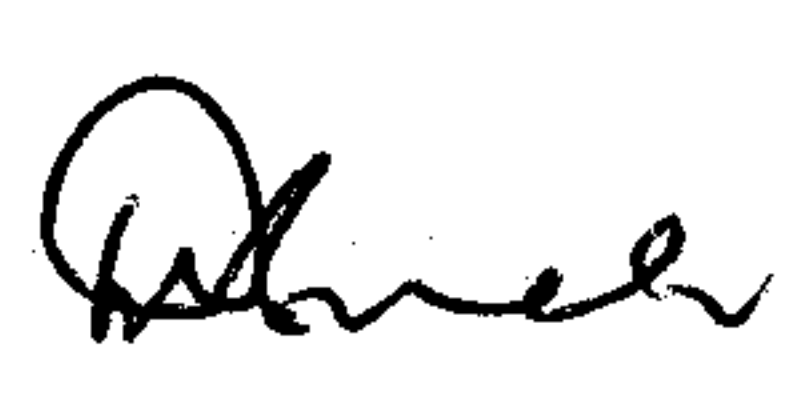
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.08.2017**

Name of the Company: Punit Shashikant Chauhan
V/s.
Nugen Machineries Ltd. & Ors.

Section of the Companies Act: Section 111 of the Companies Act, 1956

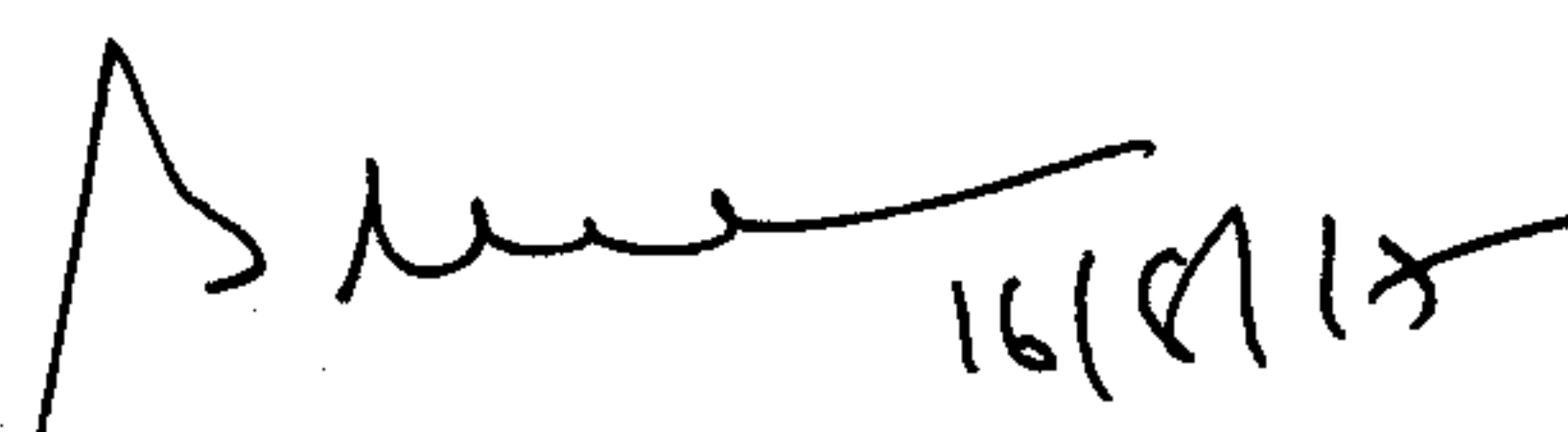
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	ASHISH C. DOSHI	PC	Resp	
2.	HITESH BUCH	PLS	For Appellant	

ORDER

Learned PCS Mr. Hitesh Buch present for Original Petitioner. Learned Advocate Mr. Ashish Doshi present for original Respondents.

At request of Original petitioner.

List the matter on 24.08.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 16th day of August, 2017.